

Item No.18

(3)

M.A. No.2923/2002 IN
R.A. No.255/2002
O.A. No.1305/2002

24.2.2003

Present : Applicant in person.

None for the respondents.

MA 2923/2002

We have heard Shri N.D. Qureshi, Applicant, on MA 2923/2002.

A prayer has been made in this MA, which has been filed under Rule 24 of the CAT (Procedure) Rules, 1987, to quash the earlier orders passed by the Tribunal dated 8.11.2002 in RA No.255/2002 in OA 1305/2002 and dated 26.8.2002 in the same Original Application.

Having heard the applicant and perusing the documents on record, MA 2923/2002 is dismissed as not maintainable under the provisions of Rule 24 of the CAT (Procedure) Rules, 1987.



(C.S. Chadha)
Member (A)



(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

ravi/